

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. No. 6 of 2011IN**  
**APPEAL No. 184 of 2010**

**Dated: 15<sup>th</sup> November, 2011**

**Adani Power Limited  
Versus  
G.E.R.C. & Ors.**

**.... Appellant (s)**

**...Respondent (s)**

**ORDER**

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **25.11.2011.**

**COURT MASTER**